GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3798 ANSWERED ON 12/08/2025

ALLOCATION OF FUNDS UNDER PMGSY

3798. Shri M Mallesh Babu:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the State Government of Karnataka has reported full coverage of rural roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof:
- (b) whether the Ministry has independently verified these claims, particularly in backward and border districts like Kolar, where several habitations still lack all-weather road connectivity; and
- (c) whether the Government proposes to continue allocation of central funds under PMGSY for such uncovered or underdeveloped rural roads in Karnataka and if so, the details thereof along with the process for fresh proposal consideration?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Pradhan Mantri Gram Sadak Yoiana (PMGSY)-I was launched in the year 2000 to provide all-weather road connectivity to unconnected habitations of population size 500+ in plain areas, 250+ in North-Eastern States, Hill States/UTs and other special areas. The PMGSY II was launched in 2013 for consolidation of 50,000 km rural roads in the country. The PMGSY III was launched in 2019 for upgradation of Major Rural Links and Through Routes for improved connectivity to Schools, Hospitals and Gramin Agricultural Markets. The road connectivity component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) is also being implemented as a vertical of PMGSY to provide connectivity to eligible unconnected Particularly Vulnerable Tribal Groups (PVTG) habitations.

The State of Karnataka has already completed all the projects under PMGSY-I & II. Under PMGSY-III, out of total sanctioned road length of 5,603.48 Km, 5,396.50 Km length has already been completed by the State as on 07.08.2025 and 89.89 Km road length are at various stages of execution. The intervention/vertical wise details are given below:-

(Length in KM)

Vertical	Sanctioned length	Completed length	Balance length*
PMGSY-I	16,359.3	16,357.1	-
PMGSY-II	2,241.17	2,218.16	-
PMGSY-III	5,603.48	5,396.50	89.89
РМ-	63.76	-	63.76
JANMAN			
Total	24,267.71	23,971.76	153.64*

^{*} Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies etc.

In District. total 839 Km road length sanctioned/upgraded under various interventions of PMGSY which has already been completed by the State. In the State of Karnataka, total 296 habitations were targeted to be connected under PMGSY which have already been provided all-weather connectivity. District-wise details may be accessed at programme website www.omms.nic.in -> Progress Monitoring -> State profile ->Habitation Coverage Report.

The Union Cabinet has approved the implementation of the PMGSY-IV from FY 2024-25 to 2028-29 for providing connectivity to eligible 25,000 unconnected habitations in the country of population size 500+ in plains, 250+ in NE & Hill Sates/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts, as per Census 2011. The habitation survey under PMGSY-IV for preliminary identification of unconnected habitations has been completed in all the States, including in Karnataka.

As per the PMGSY IV guidelines, the proposals for new connectivity to unconnected habitations are to be approved by the District Panchayat, keeping in view interalia the suggestions received from Hon'ble Members of Parliament and considering the

programme guidelines. The proposals, as per the approved Comprehensive New Connectivity Priority List are placed then before the State-level Standing Committee (SLSC) which recommends the habitations for consideration for sanction to the Central Government. As on 8-8-2025 no proposals of State level Standing Committee of Karnataka have been received for according sanction under PMGSY IV.

(c): Yes. The allocation/release of funds to the State for implementation of PMGSY inter-alia depends on works in hand, unspent balance from previous releases and previous expenditure trends. The State has been allocated Rs.50 Crore as Central share during 2025-26 under PMGSY.
